

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA No. 107/2018 in
(IB)-244(ND)/2017

CORAM: —

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.03.2018**

**NAME OF THE COMPANY: Indian Bank V/s. M/s. Athena Demwe Power
Ltd.**

SECTION OF THE COMPANIES ACT: 7 of IBC, 2016

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

Present: Counsel for the Petitioner

ORDER

List this CA No. 107/2018 along with the connected CA which is listed for 3.4.2018. The connected CA has been filed by the RP praying to be relieved in this case.

-SD-

(Deepa Krishan)
Member (T)

-S-d-

(Ina Malhotra)
Member (J)